

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No.90/KB/2017
C.P NO.1102/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Amazing Commercial (P) Ltd & Ors	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

VIKAS BAIKWA

Applicant Co's

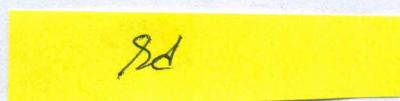
Vikas Baisya
26/10/17

ORDER

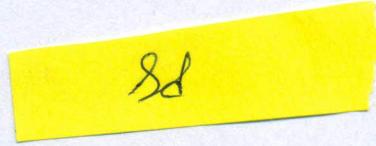
Ld. Counsel for the petitioners is present.

In compliance of our order dated 10/10/2017 petitioner was to file List of Creditors by supplementary affidavit. Petitioners have filed the supplementary affidavit annexing the List of Creditors but did not mentioned therein whom they belong, transferor or transferee. The list given in 1st copy is not matching with the 2nd copy. Petitioner is directed to comply with the earlier order dated 10/10/2017 within 10 days.

List on 28/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)